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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.490/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

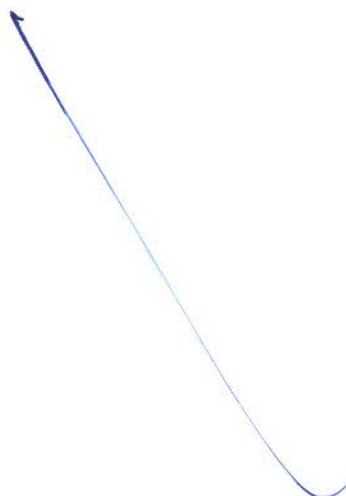
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY, 2018, 10:30 A.M

Name of the Company	Kashyap Steel Pvt.Ltd.-Vs-ROC, Jharkhand.		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS Sanjeev Kumar Dikshit

AA Patel


24/7/18



110. 24-07-2018 – Appeal No. 490/KB/2018 –Kashyap Steel Pvt. Ltd. Vs.
ROC, Jharkhand

O R D E R

The Ld. Counsel for the Appellant appeared.

The Appellant to produce any document to show that the Appellant
Company was doing business in between 2006 and 2007.

The matter to come up for further consideration on 10-08-2018.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)